

Year	Number of motor accidents	Number of persons who died in the accidents	Number of cases instituted against drivers/owners	Number of cases in which convictions were secured
1957-58	64	13	64	8
1958-59	69	16	69	9
1959-60 (upto the end of January, 1960)	56	12	56	6

Co-operative Societies in Tripura

979. **Shri Dasaratha Deb:** Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) the names of the Co-operative Societies in Tripura who have failed to hold annual general meetings in 1959-60;

(b) the reasons for not holding these meetings; and

(c) the steps taken by Administration to see that such meetings are held as per bye-laws of the Societies?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) to (c). The information is being collected and will be laid on the Table of the Sabha shortly.

Multipurpose Development Block, Amarpur (Tripura)

980. **Shri Dasaratha Deb:** Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) what are the schemes adopted so far by the Multipurpose Development Block at Amarpur, Tripura, for development of Raima Sarma area; and

(b) how far these schemes have been implemented?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) and (b). The list of schemes adopted with details of

their implementation is placed on the Table of the House. [See Appendix II, annexure No. 50].

Co-operative House Building Society, New Delhi

981. **Shri Ram Garib:** Will the Minister of **Health** be pleased to state whether it is a fact that Government's decision to fix a ceiling of 800 sq. yards is being deferred to enable the members of the High Income Group Co-operative House Building Society C/o Ministry of Home Affairs, to get the land registered in their name?

The Minister of Health (Shri Karmarkar): It is not so. Orders are expected to be issued shortly.

Private Railways

982. **Dr. Ram Subhag Singh:** Will the Minister of **Railways** be pleased to state whether Government propose to improve the speed of trains on the private Railways in India?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The private Railways run in India are narrow gauge light Railways and are owned and managed by private companies. Passenger trains on these railways are booked to run at speeds consistent with the condition of track and stock used. There is no proposal for improving speed of trains on these railways.